

IN THE INCOME TAX APPELLATE TRIBUNAL  
PUNE BENCH "B", PUNE

BEFORE SHRI S. S. GODARA, JUDICIAL MEMBER  
AND  
SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER

आयकर अपील सं. / ITA Nos.1834 to 1839/PUN/2019  
निर्धारण वर्ष / Assessment Years: 2013-14 to 2018-19

Shankar Narayan Education Trust, Pravin Patil College of Diploma Eng. And Technology, SN College Campus, Bhayander East, Thane- 401105. PAN : AAZFS4848P	Vs.	ACIT, CPC-TDS, Ghaziabad.
Appellant		Respondent

Assessee by : None  
Revenue by : Shri M. G. Jasnani

Date of hearing : 30.05.2022  
Date of pronouncement : 30.05.2022

**आदेश / ORDER**

**PER BENCH :**

These are the appeals filed by the assessee directed against the separate orders of Id. Commissioner of Income Tax (Appeals)- 10, Pune common dated 09.09.2019 for the assessment years 2013-14 to 2018-19.

2. When the matter had come up for hearing today, the appellant filed a letter seeking permission to withdraw the above captioned appeals on the ground that the issues involved in these appeals stand settled under the Vivad Se Vishwas Scheme, 2020.

3. On the other hand, the ld. Department Representative had expressed no objection to permit the withdrawal of the appeals.

4. We are inclined to grant the permission to the appellant herein to withdraw the above captioned appeals with the liberty to the appellant to revive the appeal proceedings in the event of the Pr. Commissioner of Income Tax declines to issue Form No.5 Certificate under sub-section (1) of section 5 of the Direct Tax Vivad Se Vishwas Act, 2020 for whatsoever reasons. Accordingly, these appeals stand dismissed as withdrawn.

5. In the result, all the above six appeals filed by the assessee stand dismissed as 'withdrawn'.

Order pronounced in the open Court on this 30<sup>th</sup> day of May, 2022.

Sd/-  
(S. S. GODARA)  
JUDICIAL MEMBER

Sd/-  
(INTURI RAMA RAO)  
ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 30<sup>th</sup> May, 2022.

*Sujeet*

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-10, Pune.
4. The CIT (TDS), Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "B" बेंच, पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.